

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00126/2018**

Jabalpur, this Friday, the 31<sup>st</sup> day of January, 2020

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Akhilesh Kumar Choudhary, S/o Shri H.R.Choudhary,  
Aged about 37 years, Occupation: Accounts Officer  
(Banking and budget BSNL, Bhopal,  
R/o D-2, 505, Sagar Premium Tower, Shridipuram,  
Manslabini Kolar Road, M.P.
2. Smt. Pratibha Garg, W/o Late Shri D.C.Garg,  
Aged about 55 years, Occupation-Accounts Officer (Banking and  
budget BSNL, Bhopal, R/o C/o D-2 505, Sagar Premium Tower,  
Shridipuram Manslabini Kolar Road, M.P.
3. M. Selvaraj S/o Shir S. Muniyandi Aged about 54 years,  
Occupation-Accounts Officer, (Banking and budget BSNL  
Bhopal, R/o C/o D-2, 505, Sagar Premium Tower,  
Shridipuram Manslabini Kolar Road, M.P.
4. Gulab Chand Verma, S/o Late Shri Ram Naresh Verma,  
Aged about 55 years, Occupatoin-Accounts Officer  
(Banking and budget BSNL, Bhopal, R/o O.T.C.M.  
BSNL Bhawan, Bhandariya Road, Khandwa, Presently  
Trasferred to GM TD, Allahabad, UP
5. Mrs. Kumkum Tiwari, W/o A.K. Chaudhary,  
Aged about 42 years, Accounts Officer  
(Banking and budget BSNL, Bhopal R/o Office O.T.C.M.  
BSNL Bhawan, Bhandariya Road, Khandwa

**-Applicants**

(By Advocate –**NONE**)

**V e r s u s**

1. Union of India, through Secretary,  
Ministry of Telecom, New Delhi 110001
2. Deputy General Manager (SEA) BSNL

Corporate Office, Bharat Sanchar Bhawan,  
Harish Chandra Mathur Lane, Janpad, New Delhi 110001

3. Tashi Tundue
4. Rekha Kunshar
5. Bablu Jaiswar
6. Kushul Sonowal

Respondent No.3 to 6 are working under the control of respondent No.2, served through Deputy General Manager, (SEA), BSNL Corporate Office Bharat Sanchar Bhawan, Harish Chandra Mathur Lane, Janpad New Delhi 110001

**- Respondents**

(By Advocate –**Shri S.P.Singh**)

**O R D E R (ORAL)**

**By Navin Tandon, AM:-**

It is seen that neither the applicant nor the counsel for the applicant has put appearance for last three consecutive occasions i.e. on 27.03.2019, 09.07.2019 & 25.09.2019. Again there was no representation today.

3. It seems that the applicant is not interested in pursuing the matter further.
4. Resultantly, the Original Application is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
rn

**(Navin Tandon)**  
**Administrative Member**